

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 105  
CP No. (IB)- 52/9/JPR/2024  
Under Section 9 of IBC, 2016**

**In the matter of:**

**M/s Varaha Infra Ltd.**

**... Operational Creditor**

**Versus**

**Ramapati Infra Pvt. Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Umang Gupta, Adv.  
Shivalika Srivastava, Adv.

**ORDER**

Heard Mr. Umang Gupta, Adv. along with Ms. Shivalika Srivastava, Adv.  
appearing on behalf of the Petitioner. List the matter for consideration on  
07.08.2024.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

July 16, 2024